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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/178/2016
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi & another
NAME OF THE RESPONDENT(S) : M/s Aswini Hospital Limited & 21 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	B. Sarathbabu Ar Am. Sridharan	for petitioner.	B. Sarathbabu
2.	SUSHMITA UDAYASANKAR	Counsel for Respondent 1-11	Sushmita
3.	S.P. Mohan Krishna	Counsel for Respondent 12 to 22	S.P. Mohan Krishna

ORDER

Counsel for petitioner present. Counsel for R1 to R11 present and stated that she has filed rejoinder and served a copy of the same to the other side. Counsel for R12 to R22 present. Pleadings are complete. Time extended at their request for making final submissions. Put up on 26.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)